

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.253/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th February 2018, 10.30 A.M

Name of the Company		Sanjay Kariwala & Ors -Vs- Kariwala Fashions Pvt.Ltd. & Ors.	
Under Section		241/22	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *SNAPNA CHOWBEY*
 2. *SIDHARTH SHARMA*
 3. *NAMRATA BASU*
 4. *SOURADEEP SARKAR*

R - 2,3,4 & 5

Scd
6/2/18

1. *MR. NIRMALYA DASGUPTA, Adv.*
 2. *MR. SHAUNAK MITRA, Adv*

For petitions/
applicants*Scd*
6/2/18**ORDER**

Ld. Counsel for the petitioner and the respondent nos. 2 to 5 is present.

List it on 06/03/2018 for hearing.

Scd

(Jinan K.R.)
Member (J)